## LOK SABHA

Tuanday, May 25, 1976/Jyaistha 4, 1898 (Saha)

The Loh Sabha met at Eleven of the Clock

[MR. SPEAKER IN THE CHAIR]

PAPERS LAID ON THE TABLE

REVIEWS & ANNUAL REPORTS OF BHARAT OPTHALMIC GLASS LTD., DURGAPUR AND BHARAT HEAVY ELECTRICALS LTD., FOR 1974-75.

THE MINISTER OF INDUSTRIES AND CIVIL SUPPLIES (SHRI T. A. PAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the Bharat Opthalmic Glass Limited, Durgapur, for the year 1974-75.
- (ii) Annual Report of the Bharst Opthalmic Glass Limited, Durgapur, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General there on.

[Placed in Library. See No. LT-10903/76]

(b) (i) Review by the Government on the working of the Bharat Heavy Electricals Limited. for the year 1974-75.

947 L.S.--1.

(ii) Annual Report of the Bharat Heavy Biectricals Limited, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-10904/ 76]

NOTIFICATION UNDER TAMIL NADU DIS-TRICT MUNICIPALIITES ACT, 1920 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): I beg to lay on the Table—

- (1) A copy of Notification No. G.O.

  Ms. No. 1747 published in Tamil
  Nadu Government Gazette dated
  the 12th November, 1975 making
  certain amendments to the Tamil
  Nadu Municipal Service Rules,
  1970, under section 304 of the
  Tamil Nadu District Municipalities Act, 1920 read with clause
  (c)(iv) of the Proclamation dated
  the 31st January,; 1976 issued by
  the President in relation to the
  State of Tamil Nadu.
- (2) A Statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Notification.

[Placed in Library. See No. LT-10905/76]

NOTIFICATION UNDER DELIMITATION ACT, 1972

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V.A. SEYID MUHAMMAD): I beg to lay